NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CP(IB) No.429/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M.

Name of the Company		Kaushik Kumar Sinha -Vs- Abhijeet Ferrotech Ltd		
Under Section		8 & 9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
01	SAILENDRA	KUMAR TIWARI	Corporate Deblor	Jarleuli Jiwa

ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondent is present.

Ld. Counsel for the respondent submits that talks for settlement is going on. In view of the submissions of the respondent the case is adjourned for 03/11/2017.

List on 03/11/2017.

Sd/-

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

SdF

Member (J)